

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1128**  
ANSWERED ON 21.12.2017

**ALLOCATION OF FUNDS UNDER PMKSY**

1128. SHRI B. SRIRAMULU  
SHRI TEJ PRATAP SINGH YADAV  
SHRIMATI ANJU BALA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government has allocated sufficient funds under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) to boost up irrigation facilities in rural areas of Uttar Pradesh and Karnataka; and
- (b) if so, the details thereof along with budgetary allocations for each district of the said States during the last one year?

**ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) & (b) Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) was launched during the year 2015-16 in the country with the objective to enhance physical access of water on farm and expand cultivable area under assured irrigation, improve on farm water use efficiency, introduce sustainable water conservation practices, etc. The components of PMKSY are as under:

- **Accelerated Irrigation Benefit Programme(AIBP):** Being Implemented by Ministry of Water Resources, River Development and Ganga Rejuvenation (MoWR, RD&GR).
- **PMKSY (Har Khet ko Pani) including Command Area Development (CAD) Works:** Being implemented by MoWR, RD&GR.
- **PMKSY (Per Drop More Crop):** Being implemented by Ministry of Agriculture and Farmers Welfare.
- **PMKSY (Watershed):** Being implemented by Department of Land Resources.

Under PMKSY- AIBP and CAD, Ninety-Nine ongoing irrigation projects under AIBP including 4 irrigation projects of Uttar Pradesh and 5 irrigation projects of Karnataka have been identified in consultation with State, for completion in phases up to December, 2019. For completion of these projects in a mission mode, funding mechanism through NABARD has been approved by the Government for both Central as well as State share. Central Assistance (CA) of Rs. 4161.94 cr and Rs. 1250.32 cr. has been sanctioned/released for prioritized AIBP projects in the country during 2016-17 and 2017-18 (so far) for both AIBP and CAD works . Out of this, CA released to said States as per eligible proposals during 2016-17 and 2017-18 are as under:

Components	CA Sanctioned/released (in Cr.)			
	Uttar Pradesh		Karnataka	
	2016-17	2017-18	2016-17	2017-18
AIBP	135.63	@	135.47	184.43
CADWM	@		31.43	@
<b>Total</b>	<b>135.63</b>	<b>-</b>	<b>166.90</b>	<b>184.43</b>

@: No eligible proposal for CA has been received

Further, no proposal has been received from the Governments of Uttar Pradesh and Karnataka for CA under Surface Minor Irrigation (SMI) and Repair, Renovation and Restoration (RRR) of water bodies components of HKKP, during 2016-17 and 2017-18 so far.

Budget allocation and funds released under other components of PMKSY during 2016-17 and 2017-18 are as under:

Components	State	Budget Allocation (In Cr.)		Funds Released (In Cr.)	
		2016-17	2017-18	2016-17	2017-18
Per Drop More Crop <sup>#</sup>	Uttar Pradesh	69.00	100.00	41.20	55.00
	Karnataka	190.00 <sup>^</sup>	385.00	229.00	222.50
Watershed Development <sup>#</sup>	Uttar Pradesh	97.31	106.55	58.38	0.0*
	Karnataka	152.57	175.69	145.72	94.56

<sup>#</sup> Inter se distribution of funds amongst the projects/districts in a particular State is decided by the respective States.

\* Funds not released to Uttar Pradesh during 2017-18 due to unspent balance of Rs. 212.68 cr. (as on 31.3.17) with the State.

<sup>^</sup> Enhanced later on.

\*\*\*\*\*